

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP Nos. 12-A to F of 2016 with
TP No. 12/397-398/NCLT/AHM/2016 (New)
CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014
With CP No. 3/397-398/CLB/MB/2011 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

Name of the Company: Karun Jain

V/s.

Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	<u>R K Gupta</u>	<u>Advocate</u>	<u>Petitioner</u>	<u>Mr.</u>
2.				

ORDER

Learned Advocate Mr. R K Gupta present for Petitioner. None present Respondents.

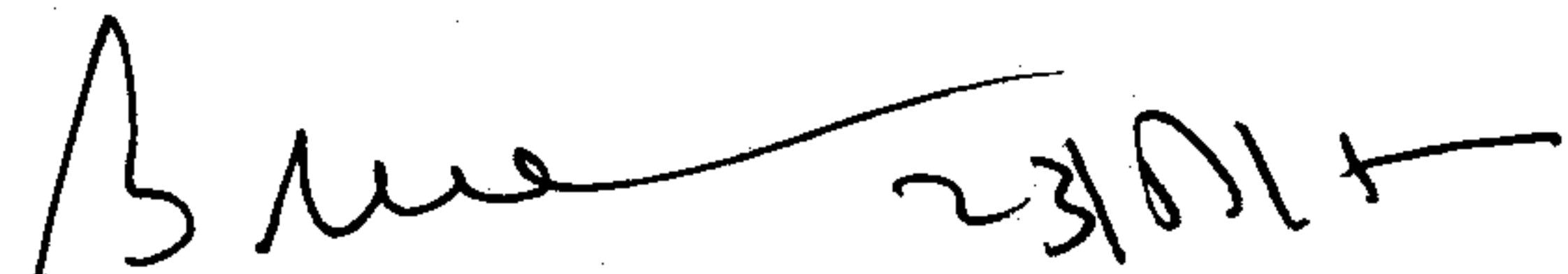
Respondent no. 1 sent a letter for Adjournment on the ground that his mother is sick.

Petitioner counsel represented that he will file written arguments.

Petitioner shall file written arguments on or before 12.07.2017 serving a copy in advance to the Respondent no. 1.

Respondent no. 1 shall also file written arguments within two weeks thereafter serving a copy in advance to the Petitioner.

List the matter on 27.07.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of May, 2017.